

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 18.12.21) :-

1. Total nos. of transactions	:-	1836
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	1784 1782
3. Total nos. of requests pending	:-	52 54

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections	:-	43 45
1. WPC-7055/2019		
2. BA-4938/2020		
3. WPC-2293/2019		
4. ABA-7554/2021		
5. ABA-7747/2021		
6. WPC-697/2005 BEING ISSUED		
7. WPC-4935/2021		
8. WPC-4380/2013		
9. CMP-445/2020 BEING ISSUED		
10. LPA-187/2020		
11. WPC-6484/2005		
12. WPC-3596/2014		
13. WPC-3349/2019 VIDE SL		
14. WPC-3364/2019		
15. WPC-3487/2019		
16. ABA-6426/2021		
17. BA-6378/2018		
18. WPC-1284/2012		
19. ABA-9129/2021 BEING ISSUED		
20. WPC-2348/2019 VIDE SL		
21. ABA-8838/2021 BEING ISSUED		
22. MA-127/2016 BEING ISSUED		
23. MA-31/2014 BEING ISSUED		
24. LPA-209/2021 BEING ISSUED		
25. CONT C- 999/2019		
26. WPC-7441/2006 BEING ISSUED		
27. WPC-3480/2013		
28. ABA-5772/2021 BEING ISSUED		
29. Cr. MP-3457/2019		

30. Cr. MP-1893/2020 BEING ISSUED
31. Cr. MP-2142/2021
32. ABA-9097/2021 BEING ISSUED
33. ABA-8656/2021 BEING ISSUED
34. ABA-6173/2020 BEING ISSUED
35. ABA-6155/2021 VIDE SI
36. Cr. MP-54/2019
37. ABA-8571/2021
38. WPC-4746/2019
39. WPC-1833/2021
40. Cr. REV-1323/2017 BEING ISSUED
41. ABA-5614/2019 VIDE SL
42. WP(Cr.)-222/2016 BEING ISSUED
43. Cr. MP-54/2019

44. WPC - 3803/17

45. WPC - 3448/20

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

09

- A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.
- B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.
- E)- TR2317010921031603- wpc – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.
- F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)
- G)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet
- a. In place of order dated 05.10.2012 shows order dated 14.09.2012
 - b. In place of order dated 03.08.20016 shows order dated 05.10.2012
 - C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom

d. In order dated 09.05.2018 one extra sheet is added.

H) TR3378061121062327- WPC-5406/2014- in place of order dated 02.08.2017 shows order dated 08.12.2014

I) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014

Sushma
18/12/21

